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O.A.NO.609 OF 2005

ORDER DATED 28.11.07

CORAM: DR.K.B.S.RAJAN, MEMBER(JUDL.)

It is a casual labourer matter. There has been no appearance on various occasions in the past. Service is deemed. There has been no further response from any side.

2.Hence, the O.A. is closed as not being prosecuted. Liberty is given to restore the O.A. in case an application for the same is made.

(Signature)
MEMBER(JUDL.)

On 28.11.07

copies of order
prepared for
conveyance to
both sides.

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DR/51209
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